

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

26. **APPEAL/08/2024 in C.P.(IB)/1117(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES:

Bank of India

Vs

Rudrani Health Care Services Limited

SECTION: 7, 42 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amar Mishra, Ld. Counsel for Appellant (GST Dept.) in Appeal present (VC).
2. List this matter before regular Bench on **07.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)